

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

No. O.A.974/1996

Dated this 24th Day of September, 2001.

C O R A M : 1. The Hon'ble Mr. S. L. Jain, Member (J).
2. The Hon'ble Mr. S. K. Agrawal, Member (A).

M. G. Sonawane,
Formerly employed as Income-Tax Inspector
in Mumbai,
Residing at 153/4702, Kannanwar Nagar I,
Vikhroli-East,
Mumbai - 400 083.

(By Mr. R. Ramesh, Advocate)

A N D

... Applicant

1. Union of India through
Secretary, Ministry of Finance,
Department of Revenue,
Govt. of India,
North Block, New Delhi-110 001.

2. Commissioner of Income-Tax,
B.C - I, Mumbai-400 020.

3. The Chief Commissioner of Income-Tax,
Aayakar Bhavan,
M. K. Road, Mumbai-400 020.

(By Mr. M. I. Sethna, Advocate)

... Respondents

O R D E R

(Per Hon'ble Mr. S. L. Jain, Member (J))

Mr. R. Ramesh is present for the applicant and Mr. S. D. Bhosle for Mr. M. I. Sethna, for the respondents.

2. Ld. counsel for the applicant states that he has no instructions from the applicant. It is further stated by the

MR. D. K. -

ld.counsel that the criminal case pending against the applicant has been rejected by the High Court.

3. In the result, the O.A. is dismissed for want of prosecution.

4. No order as to costs.


(S. K. Agrawal)
Member (A)


(S. L. Jain)
Member (J)

r.s.